

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing regarding Institution, Disposal and Pendency relating to Commercial Courts Act  
of Assam for the month of March, 2019

Sl.No	Districts	Beginning	Institution	Disposal	Pendency
1	Baksa	0	0	0	0
2	Barpeta	0	0	0	0
3	Bonagaigaon	5	0	0	5
4	Cachar	0	0	0	0
5	Chirang	0	0	0	0
6	Darrang	0	0	0	0
7	Dhemaji	0	0	0	0
8	Dhubri	0	0	0	0
9	Dibrugarh	2	0	0	2
10	Dima Hasao	0	0	0	0
11	Goalpara	0	0	0	0
12	Golaghat	0	0	0	0
13	Hailakandi	0	0	0	0
14	Jorhat	0	0	0	0
15	Kamrup(M)	0	0	0	0
16	Kamrup( R)	0	0	0	0
17	Karbi Anglong	0	0	0	0
18	Karimganj	0	0	0	0
19	Kokrajhar	0	0	0	0
20	Lakhimpur	0	0	0	0
21	Morigaon	0	0	0	0
22	Nagaon	0	0	0	0
23	Nalbari	0	0	0	0
24	Sivasagar	0	0	0	0
25	Sonitpur	0	0	0	0
26	Tinsukia	0	0	0	0
27	Udalguri	0	0	0	0
	<b>Total</b>	<b>7</b>	<b>0</b>	<b>0</b>	<b>7</b>